

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate debtor: Growmore Wealth Private Limited

Date of commencement of CIRP: 21.06.2022

List of creditors as on: 21.09.2022

Sl.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors other than belonging to any class of creditors	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors other than belonging to any class of creditors	1	218,691,472	1	218,691,472	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen, Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		1	218,691,472	1	218,691,472	-	-	-		

Annexure 1

Name of the Corporate debtor: Growmore Wealth Private Limited
 Date of commencement of CIRP: 21.06.2022
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Secured financial creditors belonging to any class of creditors

Sl.	Name of creditor	Identification No.	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed			Amount covered by security interest	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1															
2															
3															
4															
5															
	Total			-	-		-		-	0.00%	-	-	-	-	-

Annexure 2

Name of the Corporate debtor: Growmore Wealth Private Limited
 Date of commencement of CIRP: 21.06.2022
 List of creditors as on: 21.09.2022

Unsecured financial creditors belonging to any class of creditors

Sl.	Name of Creditor	Identification No.	Details of claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?					
Not Applicable													

Name of the Corporate debtor: Growmore Wealth Private Limited
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Annexure 3

Secured financial creditors other than belonging to any class of creditors

Sl.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
											-	-	-	-	
											-	-	-	-	
											-	-	-	-	
										0.00%	-	-	-	-	
		Total		-	-						-	-	-	-	

Annexure 4

Name of the Corporate debtor: Growmore Wealth Private Limited
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 List of creditors as on: 21.09.2022

Unsecured financial creditors other than belonging to any class of creditors

Sl.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Rajhans Infrabuild LLP	PAN Number Receive	13.07.2022	218691472.00	218,691,472	Unsecured Financial Creditor	NA	No	100	0	0	0	0	
	TOTAL			218691472.00	218691472.00					-	-	-	-	

Annexure 6

Name of the Corporate debtor: Growmore Wealth Private Limited
 Date of commencement of CIRP: 21.06.2022
 List of creditors as on: 21.09.2022

List of operational creditors (Employees)

Sl.	Name of authorised representative, if any	Name of Employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC, if applicable					
1			00		-					-	-		-	
		Total			-	-				-	-		-	

Annexure 7

Name of the Corporate debtor: Growmore Wealth Private Limited
 Date of commencement of CIRP: 21.06.2022
 List of creditors as on: 21.09.2022

List of operational creditors (Government Dues)

Sl.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
					-	-		NA	NA	No		-	-	-	-	
	TOTAL				-	-						-	-	-	-	

Annexure 8

Name of the Corporate debtor: Growmore Wealth Private Limited
 Date of commencement of CIRP: 21.06.2022
 List of creditors as on: 21.09.2022

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl.	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1		00		-	-	0					-	-	-	-	-	
	Total			-	-						-	-	-	-	-	

Annexure 9

Name of the Corporate debtor: Growmore Wealth Private Limited
 Date of commencement of CIRP: 21.06.2022
 List of creditors as on: 21.09.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

Sl.	Name of stakeholder	Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others)	Identification No.	Details of claim received		Details of claim admitted			Amount of contingen t claim	Amount of any mutual dues, that may be set off	Amount of claim rejecte d	Amount of claim under verificatio n	Remarks , if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarante e					
							Other	NA	-	-	-	-	-
	Total				-	-			-	-	-	-	-